GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1867 ANSWERED ON:05.08.2010 REIMBURSEMENT TO KHDC Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Karnataka Government has sent a proposal to the Union Government for sanction and release of rebate amount of Rs. 60.809 lakhs towards reimbursement of rebate extended by Karnataka Handloom Development Corporation (KHDC) and Primary Handloom weavers cooperatives societies for the period from 20.12.2008 to 14.01.2009;
- (b) if so, whether the Union Government have considered the request of the Karnataka Government; and
- (c) if so, the time by which the said amount is likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a) to (c): Yes, Sir. 10% Rebate Scheme (Non-Plan) was introduced for a period of 3 years i.e. 2006-07 to 2008-09. The scheme stands discontinued w.e.f. 1st April, 2009. The past liabilities of the scheme were sanctioned during the year 2009-10. This includes an amount of Rs.60.55 lakh released as rebate to the grantee organization through the Government of Karnataka in 2009-10. The proposal for Rs.60.809 lakh was received in the month of February 2010. Since the scheme, was discontinued 1st April, 2009, as such, budget is not available in the respective Budget Head during the current Financial Year, 2010-11. However, a proposal already moved to the Ministry of Finance for allocation of requisite fund in the respective Head. The past liabilities of various States, including Government of Karnataka under 10% Rebate Scheme will be settled only after budget allocation made by the Ministry of Finance.